

श्री इस्लाम सभली चारों के लिए एक साथ एक सा कानून आये। यह न हो कि पहले इस के लिए, फिर उस के लिए।

प्रो० एस० नूरुल हसन करीब-करीब इस वक्त भी केन्द्रीय विश्वविद्यालयों के कास्टीट्यूशन की जो बेसिक चीज है, वह एक ही तरह की है, लेकिन बाज विशेषतः हर विश्वविद्यालय की होती है, उन तारीखी विशेषताओं को हम बरकरार रखना चाहते हैं और जहाँ तक मैं समझता हूँ पूरे सदन में यह फीलिंग है कि यह रहना चाहिए।

श्री इस्लाम सभली बनारस के लिए आज तब नही आया।

(Interruptions)

MR SPEAKER Regarding the textile workers strike I have not admitted the adjournment motion. But, I am allowing a calling attention motion on this. This matter has been raised in this House from time to time and I have allowed it a number of times. I think that I have allowed it for three or four times in the last two weeks. The Minister I think was asked to reply at the time of the debate on Demands for Grants of the Commerce Ministry.

I shall look into it and see that your wishes are conveyed to the Minister that he should come out with some statement about the latest position.

(Interruptions)

MR SPEAKER About textile strike I had allowed a calling attention motion but that day you said that there would be no use of a calling attention motion. Now you have come for that. You forget what you said the other day.

(Interruptions)

अध्यक्ष महोदय जो मर्जी करिये। आप का काम कुछ बन जाये तो अच्छा ही है।

12 06 hrs.

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS AND AUDIT REPORT OF ALL-INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A K KISKU) On behalf of Shri Khadilkar

I beg to lay on the table a copy of the Annual Accounts (Hindi and English versions) of the All India Institute of Medical Sciences New Delhi, for the year 1970-71 together with the Audit Report thereon under sub-section (4) of section 18 of the all India Institute of Medical Sciences Act 1956 [Placed in Library See No—LT—4796/73]

ANNUAL REPORT OF NATIONAL COOPERATIVE DEVELOPMENT CORPORATION, NEW DELHI

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P SHINDE) I beg to lay on the table a copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation New Delhi for the year 1971-72 under sub-section (3) of section 14 of the National Cooperative Development Corporation Act 1962 [Placed in Library See No LT-4797/73]

12 07 hrs

ARREST OF MEMBERS

MR SPEAKER I have to inform the House that I have received the following telegram dated the 12th April 1973 from the Station House Officer Police Station Barwah —

I have to inform you that Shri R V Bade, Member, Lok Sabha was arrested today, the 12th April 1973, at 18 20 hours, at Barwah Police Station, for violating the Madhya Pradesh Wheat (Restriction

on Movement by rail, road, water) Order, 1973. He is being kept in custody for failure to furnish bail."

वहा कैसे चले गए ? उनको तो यहा भ्राना चाहिए था ।

श्री अटल बिहारी वाजपेयी (ग्वालियर):
उनको पकड़ा क्यों गया ? शायद खाने के लिए थोडा सा भ्रानाज एक जगह से दूसरी जगह ले जा रहे थे । इस तरह के आदेश जारी किए गए हैं कि एक जिले से दूसरे जिले में भ्रानाज नहीं जा सकता है । अमरीका से घनूरा मिला हुआ माइलो त्रिन्दुस्तान में आ सकता है लेकिन यहा एक जिले से दूसरे जिले में भ्रानाज नहीं जा सकता है ? आपने कहा क्यों चले गए, इसलिए मैं ने बताया ।

अव्यक्त महोदय - आप अच्छा करेंगे, आप खुद वहा न जाये ।

I have to inform the House that I have received the following telegram, dated the 13th April, 1973, from the Superintendent of Police, Ratlam, Madhya Pradesh:—

"Dr. Laxminarayan Pandeya, Member, Lok Sabha, was arrested in Crime No 25/73 of Police Station Ringned, under the Essential Commodities Act, today, the 13th April, 1973, at 14.00 hours, and produced before the Court immediately. He is sentenced till rising of Court"

12.09 hrs.

ESTIMATES COMMITTEE

THIRTY-SECOND REPORT

SHRI KRISHNA CHANDRA HALDAR (Ausgram): I beg to present the Thirty-second Report of the Estimates Committee on the Ministry of Steel and

Mines (Department of Steel) regarding action taken by the Government on the recommendations contained in their Twentieth Report on Planning, Development, Production, Distribution etc., of Iron and Steel and Ferro-Alloys.

12.09i hrs.

NATIONAL COOPERATIVE DEVELOPMENT CORPORATION (AMENDMENT) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): Sir, I beg to move for leave to introduce a Bill to amend the National Cooperative Development Corporation Act, 1962.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the National Co-operative Development Corporation Act, 1962".

The motion was adopted.

SHRI ANNASAHAB P SHINDE:
I introduce † the Bill.

13.14 hrs

RE. POLICE FIRING ON WORKERS IN BOKARO

MR. SPEAKER: Shri Jyotirmoy Bosu,

SHRI JYOTIRMOY BOSU (Diamond Harbour): I have received a telegram which is very alarming, from Bokaro. It reads thus:

"Central Reserve Police and Bihar Military Police firing at Bokaro Steel killing 10 and injuring 40 workers Police HSL management collaborated

*Published in Gazette of India Extraordinary Part II, Section 2, dated 16-4-73.

†Introduced with the recommendation of the President.